

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*285**

**TO BE ANSWERED ON THE 07<sup>TH</sup> AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)**

**REQUIREMENT OF POLICE PERSONNEL**

**\*285. SHRI JAGDAMBIKA PAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has recently conducted any study on the requirement of police personnel, police stations and improvement in the working of police personnel in the country;**

**(b) if so, the details thereof and the recommendations made on the basis of such study; and**

**(c) the follow up action taken/being taken by the Government thereon?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): A Statement is laid on the table of the House.**

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. \*285 FOR  
07.08.2018 RAISED BY SHRI JAGDAMBIKA PAL REGARDING  
"REQUIREMENT OF POLICE PERSONNEL"**

**(a) to (c): Steps for improvement in the working of police personnel and studies on the requirement of police personnel and police stations is a continuous process. The Government has from time to time instituted Commission and Committees for the same. These include the National Police Commission and the Committees headed by Shri J.F. Riberio, Shri K. Padmanabhaiah, Justice V.S. Malimath and Shri R.S. Mooshaharry. Their recommendations pertain to recruitment, pay scales, technical upgradation, etc. The Government of India has from time to time issued advisories to the States on these matters.**

**Further, Police falls in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments to ensure improvement in the working of Police personnel and police stations and their requirements.**

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